

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA/TA/RA/CCP No. 1261 1994

APPLICANT (S)

COUNSEL

VERSUS

RESPONDENT (S)

COUNSEL

Date	Office Report	Orders
		<p>14.6.1994</p> <p>Present: Mr B.Krishna, counsel for the applicant.</p> <p>Learned counsel for the applicant wishes to withdraw this application. Allowed. The application is accordingly dismissed as withdrawn. The applicant will be at liberty to approach this Tribunal again.</p> <p>(B. N. Dhandiyal) Member (A)</p> <p>/sds/</p>